HIGH COURT OF UTTARAKHAND NAINITAL

NOTIFICATION

No. 219 /UHC/Admin.A/2015

Dated: July 29, 2015.

Sri Sachin Kumar, Civil Judge (Jr. Div.), Pauri Garhwal has been given additional charge of the Court of Civil Judge (Jr. Div.), Srinagar, District Pauri Garhwal vide notification No. 185/UHC/Admin.A/2015 dated June 5, 2015 to hold Camp Court at Srinagar for two continuous days in every fortnight.

In partial modification to the above said notification, he is henceforth directed to hold Camp Court at Srinagar for two consecutive days in a week.

This order will come into force with immediate effect.

By Order of the Court,

Sd/-(D.P. Gairola) Registrar General.

No. 4589 /XIII-d-2/Admin.A/2014

Dated: July 29 , 2015.

Copy forwarded for information and necessary action to: -

- Principal Secretary, Legislative, Parliamentary Affairs & Language Department, Govt. of Uttarakhand, Dehradun.
- Principal Secretary (Law)-cum-L.R., Government of Uttarakhand, Dehradun.
- The Accountant General A & E, Uttarakhand, Oberoi Building, Majra, Dehradun.
- 4. Principal Secretary, Personnel, Government of Uttarakhand, Dehradun.
- Director Accounts & Entitlement Uttarakhand, 23, Laxmi Road, Dalanwala, Dehradun.
- Director, Printing & Stationery, Roorkee for publication of the Notification in the next issue of Gazette of Uttarakhand.
- 7. District & Sessions Judge, Dehradun, Hardwar, Pauri Garhwal and Rudraprayag.
- 8. Director, Uttarakhand Judicial And Legal Academy, Bhowali, Distt. Nainital.
- 9. Registrar (Vigilance), High Court of Uttarakhand, Nainital
- 10. All the Registrars of the Court.
- 11. P.P.S. to Hon'ble the Chief Justice.
- 12. P.S./P.A. to Hon'ble Judges of this Court with the request to place the Notification for kind perusal of Hon'ble Judges.
- 13. P.S. to Registrar General.
- 14. Assistant Registrar, Admin.B Section, High Court of Uttarakhand, Nainital.
- Senior Treasury Officer, Dehradun, Hardwar, Pauri Garhwal and Rudraprayag.
- I/c N.I.C., High/Court of Uttarakhand, Nainital for uploading the list on the website of High Court.
- 17. Guard File/ Assistant concerned.

Assistant Registra